## Bench No. I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.16/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M

Name of the Company Under Section		Seri Equipment Finance LtdVersus- Sree Metaliks Ltd. 7 IBC		
١.	Rahul	Anddy, Advocati	Edelver'ss.	RaphylAdy 7 117.
2.	Kulder	EP VERMA	Resolution	Kinter Strong
3.	Nity Poddar	Pes	Strei Equipment Finance united	Nitu Polar 13/3/2017

## ORDER

Ld. Counsels for the petitioners and Edelweiss as well as Ld. Resolution Professional, Mr. Kuldip Verma are present.

Ld. RP informed that only Corporate Debtor has filed a resolution but CoC did not taken any decision on that. Next CoC

meeting is due on 14/07/2017. The 180 days' time period is expiring on 29/07/2017.

List the matter on 21/07/2017.

(Vijai Pratap Singh) Member (J)